

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 111
CP No. 114/CTB/2019
IA (Companies Act) No. 75/CB/2022

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Devesh Kumar SinhaApplicant
V/S
Enterprise System Solutions Pvt. Ltd. (ESSPL) & Ors.Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Satya Smruti Mohanty, Adv.
Mr. Sarvavid Subash Pradhan, Adv.
Mr. Goutam Rai, Adv.
Ms. Gyaninee Nayak, Adv.
Ms. Pratyusha Mohanty, Adv.
Mr. Sambit Shekhar Moharana, Adv.
Mr. Saswat K. Acharya, Adv.
Mr. Tridip Bose, Adv.
Ms. S. Pholgu, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Subham Agarwal, Adv.
Mr. Jaish Joshi, Adv.

} IA 75/22

For the Respondent :

ORDER

Both sides counsel present. List the matter on 04.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)